

SPECIAL BENCH  
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/315(KB)2019  
IA(I.B.C)/1646(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BINOD KUMAR CHOUDHARY VS COOKME [SPICE] PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

**For RP**

**Ms. Urmila Chakraborty, Adv.**

**Mr. Debdas Chakraborty, Adv.**

**For the Resp.Nos.1 and 2 in IA No.1646/KB/2023**

**Mr. Kuldip Mallik, Adv.**

**Ms. Labanyasree Sinha, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **13.05.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**